

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/01 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 4th January, 2025.

Sub: **Civil Vacation**

Ref:- Your letter no. DJD/5801/2024 dated 17.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **civil vacation from 23.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025.** The Addl. District & Sessions Judge, Dibrugarh and in his absence the Addl. District & Sessions Judge (FTC), Dibrugarh and in his absence the Civil Judge (Sr. Divn)-cum-Asstt. Sessions Judge, Dibrugarh and in his absence the Chief Judicial Magistrate, Dibrugarh and in his absence the senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/ 02-03 /A, dated , 04-01-2025

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court, Guwahati.

sd/-
JT. REGISTRAR (VIGILANCE)

sd/-